

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Ref No. L-1/215/2017/CERC

Date: 27.6.2017

To

Tamil Nadu Transmission Corporation Limited,
1st Floor, 5B Block,
No. 144, Anna Salai,
Chennai- 6000 002

Subject:- Request for allowing extension of time to file petitions before the Commission for determination of tariff of inter-state transmission lines

Sir,

With reference to your letter no. CFC/TR/FC/F&A/99 dated 12.6.2017 seeking extension of time of 30 days for filing the petition for inter-state lines, I am directed to intimate that your request for extension of time up to 13.7.2017 has been acceded to by the Commission. It is further intimated that no further extension of time shall be granted in this regard.

Yours faithfully,

Sd/-
(Monojit Sehrawat)
Assistant Chief (Legal)